

**Central Administrative Tribunal
Principal Bench**

OA No.2279/2018

New Delhi, this the 13th day of July, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ninika Dhawan, D/o Pimal Dhawan
Aged 31 years, Residing at 24/1-1
Teg Bahadur Road, Dehradun-248001.Applicant

(By Advocates: Shri Ajesh Luthra with Ms. Shruti Iyer)

Vs

1. Union of India through its Secretary
Ministry of Personnel, PG and Pensions
Department of Personnel & Training
North Block, New Delhi-110001.
2. Union Public Service Commission
Dholpur House, Shahjahan Road
New Delhi-110069.Respondents

(By Advocates: Shri Gyanendra Singh and Shri R.V. Sinha)

ORDER(ORAL)

Justice L. Narasimha Reddy:

Learned counsel for the applicant on being instructed by the applicant herself, who is present in the court, sought permission of the Tribunal to withdraw the OA. Permission is accorded and the same is dismissed as withdrawn.

**(Pradeep Kumar)
Member (A)**

**(Justice L. Narasimha Reddy)
Chairman**

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